

(b) what are the benefits derived by Government after launching two Indian Satellites ;

(c) what was the cost of each Satellite launched by India; and

(d) what will be the main improvements in the second Bhaskara to be launched later on ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS, SCIENCE AND TECHNOLOGY AND SPACE (PROF. SHER SINGH) : (a) India's first launch vehicle, Satellite Launch Vehicle (SLV-3) which will be capable of placing in orbit a 40 kg. satellite is scheduled for launch during 1979.

(b) Aryabhata proved indigenous design and fabrication of a space worthy system and provided valuable inputs for the design and fabrication of future satellites. Bhaskara is an experimental application satellite for earth and ocean surface temperature and water vapour content observations. The objective of these steps in the space research programme is to eventually develop indigenous design and fabrication of future communications, meteorology, remote sensing and other application satellites.

(c) The total cost of Aryabhata was Rs. 5.09 crores. Excluding the cost of infrastructure created, the actual cost of the satellite was Rs. 3.5 crores. The sanctioned cost of Bhaskara is Rs. 6.35 crores as against which the expenditure to the end of May 1979 was Rs. 6.24 crores.

(d) The main improvement in the second Bhaskara type satellite, which will be a refurbished prototype version of Bhaskara, will be in the spectral bands of the TV camera payload and any other elements revealed by the functioning in orbit of the first satellite. The main advantage in launching Bhaskara-II would be the improved coverage of India for earth resources applications.

Amount of Plan Funds allocated to Tamil Nadu during 1977 & 1978

457. SHRI K. RAMAMURTHY : Will the Minister of PLANNING be pleased to state :

(a) the amount of plan funds allocated for Tamil Nadu during 1977 and 1978 both for the Central and State sector schemes ;

(b) the amount of plan funds that remained unutilised both in 1977 & 1978 by Tamil Nadu Government in the Central and State Sector schemes; and

(c) the steps taken to ensure that plan allocations are utilised in full ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN) : (a) and (b). A statement showing the approved plan outlay and a ctual expenditure for 1977-78, and the approved outlay and anticipated expenditure for 1978-79 is placed on the Table of the House. The total expenditure for the years 1977-78 and 1978-79 was in excess of the approved outlay. However, there was some shortfall in expenditure on Water and Power Development, Social and Community Services and Economic Services in the year 1977-78 and on Economic Services in 1978-79. Information regarding Central Sector schemes is being collected.

(c) Planning Commission has established a monitoring system to watch the overall progress of major plan projects in selected sectors—Irrigation, Power, Mining, Transport, Fertilizer, etc. Apart from these periodic reviews progress in various sectors is also reviewed as a part of the Annual plan exercises. Steps are being taken to strengthen plan monitoring systems in State Government departments.

Statement

Annual Plans 1977-78 and 1978-79

TAMIL NADU

(Rs. lakhs)

Head of Development	1977-78		1978-79	
	Revised outlay	Actuals	Revised outlay	R.E.
1	2	3	4	5
Agriculture Land Reforms	646	1706	1527	1620
Minor Irrigation	702	589	629	832
Soil and Water Conservation	219	226	243	274
Area Development	31	37	42	53
Food	450	450	132	132
Animal Husbandry }	292	223	251	316
Dairy Development }				
Fisheries	168	202	127	122
Forests	273	248	334	347
Investment in Agricultural Financial Institutions		@	80	@
C. D. and Panchayats	262	320	370	384
I. Agriculture and Allied Services	3043	4001	3750	4063
II. Cooperation	615	975	725	933
Irrigation	2144	1508	2017	2345
Flood Control Projects	64			
Power	9491	9247	11369	11879
III. Water and Power Development	11699	10755	13386	14224
Industries	958	846	1012	1010
Village and Small Industries	605	632	688	737
Mining and Metallurgical Industries	18	22	45	40
IV. Industry and Minerals	1581	1500	1745	1787
Ports, Light Houses and Shipping	7	11	325	329
Roads and Bridges	1141	2088	1498	2247
Road Transport	1079	874	1186	1180
Tourism	24	22	46	

1	2	3	4	5
V. Transport and Communications	2251	2995	3055	3802
General Education	1087	999	1877	1512
Art and Culture	21	20	28	29
Technical Education	90	76	106	95
Medical and Public Health	583	481	577	691
Sewerage and Water Supply	2196	2010	2113	2483
Housing/Police Housing	1412	843	1193	945
Urban Development	563	519	601	874
Information and Publicity	13	11	37	48
Labour and Labour Welfare	32	28	36	37
Welfare of SC/ST and Other Backward Classes	481	816	865	967
Social Welfare	71	52	99	128
Nutrition	41	42	48	67
Other Social and Community Services	28	43	33	32
VI. Social and Community Services	6618	5946	7613	7848
Secretariat-Economic Services	1	1	1	2
Special and Backward Areas	121	20	140	16
Economic Advice and Statistics	10	10	15	14
Other Economic Services
VII. Economic Services	132	31	156	32
Stationery and Printing	89	284	76	92
Public Works
VIII. General Services	89	284	76	92
GRAND TOTAL	26028	26481	30506	32801

① Included under Cooperation.

Production of Goods in excess of licensed capacity by Big Houses

458. SHRI JYOTIRMOY BOSU : Will the Minister of INDUSTRY be pleased to state :

(a) particulars of companies belonging to large business houses which have been charged with producing goods far in excess of licensed capacity;

(b) specific cases of this excess production; and

(c) what action, if any, is being taken against the companies concerned ?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Setting up of Industries on either side of Bhagirathi, West Bengal

459. SHRI SASANKASEKHAR SANYAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether now that installation of Super Thermal Plant at Farakka Barrage complex is an accepted programme, any blue print has been or is being prepared for chalking out and small on either side of the Bhagirathi downstream of Farakka Barrage ;

(b) if so, what is the rough blue print; and

(c) if not, the reasons therefor ?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) :

(a) No, Sir..

(b) Does not arise.

(c) A decision to set up a Regional Thermal Station at Farakka was taken only recently. Power from this project is expected to be available only in 1984 i.e. after the completion of the current Five Year Plan (1978-83).

Absorption of Employees by Hindustan Photo Films Manufacturing Co., Ltd.

460 SHRI SAMAR MUKHERJEE : Will the Minister of INDUSTRY be pleased to state :

(a) whether he is aware that after several months past, the Hindustan Photo

Films Manufacturing Co. Ltd. took over the distribution of photographic and X-ray material from the private distributing agencies, but a number of employees of those agencies, who lost their jobs as a result have not yet been absorbed by Hindustan Photo Films in its regional offices; and

(b) if so, what steps have been taken to absorb those retrenched employees ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI MATI ABHA MAITI) : (a) and (b). The employees of the private distributors retrenched consequent upon the decision of the Hindustan Photo Films Manufacturing Company (HPF) to take over the distribution work, are being absorbed in the marketing set up of the Company; subject to their eligibility and availability of suitable posts.

Out of 298 ex-employees of erstwhile distributors considered by the Selection Committee offers of appointment were made to 124 persons of which 101 have joined duty. Remaining vacant posts are being offered to others found suitable by the Selection Committee.

Provision of Credit to Cooperative Marketing Federation and Societies of Jute Growing States.

461. SHRIMATI AHILYA P. RANGNEKAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Jute Corporation of India has agreed to provide adequate credit to Cooperative Marketing Federation and societies of jute growing States for the 1979-80 procurement season;

(b) whether the West Bengal State Ministry of Cooperatives demanded money in advance ;

(c) whether the Jute Corporation of India has been requested by the West Bengal State Ministry of Cooperatives to negotiate with the Reserve Bank of India to obtain necessary obligation; and

(d) if so, the progress so far made in this matter ?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) :

(a) At joint meeting between the representatives of Jute Corporation of India and State Cooperatives of Assam, West Bengal, Bihar, Orissa and Andhra Pradesh held on 2nd June, 1979 in Calcutta, it was agreed that the Jute Corporation of India

would work out the fund requirements for achieving targeted procurement, both for Jute Corporation of India and Co-operatives, and request the RBI for release of necessary funds.

(b) and (c). Yes, Sir.

(d) Reserve Bank of India are not agreeable to any part of the credit limit made available to Jute Corporation of India being utilised for giving advances to the cooperatives for initial purchases of Jute.

Heavy Water from Indigenous Sources

462. SHRI DINEN BHATTACHARYA : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether India is expected to be in a position to meet its recurring demand of heavy water from indigenous sources by the end of 1983; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENT OF ATOMIC ENERGY, ELECTROEIC, SCIENCE AND TECHNOLOGY AND SPACE (SHRI SHER SINGH) : (a) No, Sir.

(b) Of the existing 5 heavy water plants only 3 have gone into production. However, the plant at Baroda had to be shut down due to the accidental explosion on 3rd December, 1977. The production of heavy water at Tuticorin plant was adversely affected due to nigher frequency of outages of the fertilizer plant to which it is linked and power failures. The commissioning of the remaining 2 plants viz. Talchar and Kota were delayed due to various factors. Consequently, the production of heavy water has been below targets.

Creation of Standing Committee for removal of Industrial Sickness

463. SHRI NIHAR LASKAR :
SHRI A. R. BADRINARAYAN :
SHRI M. V. CANDRASHEKHARA MURTHY :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the creation of standing committee to suggest to Government ways and means to remove the basic causes of industrial sickness and also to restore health to sick units has been recommended by a committee of central trade unions organisation ;

(b) if so, whether Government have accepted all the recommendations of the committee ;

(c) if so, what other steps are being taken to remove the Industrial sickness ;

(d) if not, what are the main reasons for not accepting the recommendations; and

(e) how many have accepted and steps taken to implement them ?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) :
(a) Yes, Sir. The working group of Central Trade Unions set up by the Ministry of Industry has recommended that a standing Committee on Industrial Sickness should be set up.

(b) to (e). Various recommendations of the Working Group are under Government's consideration.

Raise in Scholarship to Harijans

464. SHRI SHIV NARAIN SARSONIA : Will the Minister of HOME AFFAIRS be pleased to state whether Government contemplate raising Scholarship amount to the Harijans and Adivasis for educational purposes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI DHANIK IAL MANDAL) :

Government of India have scholarship schemes for the Scheduled Castes and Scheduled Tribes, viz.,

(1) Pre-matric Scholarships to children of those engaged in "unclean" occupations, i.e., scavenging, tannery and flaying.

(2) Post-matric Scholarships to the Scheduled Castes and Scheduled Tribes for studies in India, and

(3) National Overseas Scholarships.

The Post-matric Scholarship Scheme was rationalised in 1974-75 and the rates of maintenance allowance were enhanced for all courses from the academic year 1974-75. Maintenance allowance to students pursuing Medical and Engineering degree courses and staying in hostels were enhanced with effect from 1-1-1978.

At the moment, Government have no proposal to raise the scholarship amount further, under any of the 3 Schemes.